

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.251  
TO BE ANSWERED ON 05.08.2021**

**FUNDS SPENT BY NTPC UNDER CSR**

**\*251. SHRI SURESH PUJARI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the percentage of project affected area inside the Territory of Lakhanpur Block of Jharsuguda in the State of Odisha after establishment of NTPC's Lara thermal power project at Odisha-Chhattisgarh Border;**
- (b) the total amount of funds spent so far by NTPC, Lara under Corporate Social Responsibility (CSR) and the amount spent so far in the project affected areas inside Odisha territory;**
- (c) the percentage of funds under CSR for which the project affected part of Odisha is entitled in principle;**
- (d) whether the Union Government proposes to give instruction to NTPC to spend the determined percentage of its CSR funds in consultation with the elected representatives and district administration in the project affected areas of Odisha including its arrear amount; and**
- (e) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (e) : A Statement is laid on the Table of the House.**

**\*\*\*\*\***

## **STATEMENT**

### **STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 251 TO BE ANSWERED IN THE LOK SABHA ON 05.08.2021 REGARDING FUNDS SPENT BY NTPC UNDER CSR**

\*\*\*\*\*

**(a) : No land was acquired for NTPC Lara in the State of Odisha, hence, no area has been affected in villages of Lakhanpur Block of Jharsuguda in Odisha due to establishment of the Lara Project.**

**(b) to (e) : Presently, NTPC Lara does not come under the Corporate Social Responsibility (CSR) phase. However, Community Development (CD) activities have been undertaken in the Project Affected Villages under the provisions for Rehabilitation & Resettlement (R&R) Plan of Lara. These CD activities have been undertaken in 09 Project Affected Villages of NTPC Lara in a participatory manner in consultation with stakeholders, Village Development Advisory Committee (VDAC) and District Administration, Raigarh under the guidance of District Collector, Raigarh, Chhattisgarh. As on 30.06.2021, total amount of Rs. 49.10 Crore has been spent out of allocated Rs. 52.34 Crore towards regular Community Development Activities under R&R Plan of NTPC Lara. A sum of Rs. 72,00,000/- was deposited with District Collector, Jharsuguda District (Odisha) on 05.12.2018, towards Community Development for 20 infrastructure development Projects in Lakhanpur Block of Jharsuguda District.**

**Apart from this regular CD expenditure, an amount of Rs. 220 Cr. has been spent so far out of allocated Rs. 320 Cr. for various CD activities in State of Chhattisgarh under R&R Plan of Lara covering expenditure on the following:**

- 1. International Institute of Information Technology (IIIT) at Naya Raipur;**
- 2. Financial Assistance for upgradation of infrastructure & basic amenities and latest equipment to Govt. Medical College, Raigarh;**
- 3. Upgradation of Engineering College Raigarh; and**
- 4. Upgradation of Industrial Training Institute (ITI), Pussore.**

\*\*\*\*\*